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**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: AT HYDERABAD**

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Sub:- High Court for the State of Telangana - Letter dated 06.11.2023 received from the Hon'ble the Chief Justice of India along with the Standard Operating Procedure on Accessible Court Documents circulated by the eCommittee, Supreme Court of India - Constitution of Accessibility Committee in the High Court for the State of Telangana - Orders Issued - Reg.

Ref:- Letter of the Hon'ble the Chief Justice of India dated 06.11.2023 along with the Standard Operating Procedure on Accessible Court Documents circulated by the eCommittee, Supreme Court of India.

**ORDER : R.O.C. No.2032/SO/2023, DATED : 14 .11.2023**

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The Hon'ble the Chief Justice has been pleased to Constitute the following Accessibility Committee in the High Court for the State of Telangana, in terms of the Standard Operating Procedure on Accessible Court Documents circulated by the eCommittee, Supreme Court of India.

The said Committee shall monitor the functioning of the Accessibility Committees at District level in the State of Telangana, in terms of the Standard Operating Procedure on Accessible Court Documents circulated by the eCommittee, Supreme Court of India.

**ACCESSIBILITY COMMITTEE**

HON'BLE SRI JUSTICE T. VINOD KUMAR

**MEMBERS**

SRI G. PRAVEEN KUMAR, REGISTRAR (IT-CUM-CPC)  
SRI R. KARTHIKEYAN, ASSISTANT REGISTRAR  
SMT V. KAVITHA, ASSISTANT REGISTRAR  
SRI T. CHANDRA SEKHAR REDDY, SECTION OFFICER, STAFF MEMBER  
SRI K. NARENDER, A.S.O, TECHNICAL EXPERT  
SRI T. NITHENDER SINGH, ADVOCATE  
SRI AVINASH DESAI, ADVOCATE

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The communication details of the Accessibility Committee of the High Court for the State of Telangana are as follows:

Name of the Officer	Contact Number	E-mail ID
Sri G. Praveen Kumar, Registrar (IT-cum-CPC)	23446326 23688377 Cell:9490156554	<a href="mailto:cpc-tshc@ajj.gov.in">cpc-tshc@ajj.gov.in</a>

*Eau*  
14/11/23  
REGISTRAR GENERAL

To

1. The Pri. Secretary to the Hon'ble the Chief Justice. (With a request to place the proceedings before the Hon'ble the Chief Justice).
2. All the P.Ss to the Hon'ble Judges. (With a request to place the proceedings before the Hon'ble Judges for their Lordships' kind perusal).
3. The Secretary General, Supreme Court of India. (With a request to place the proceedings before the eCommittee, Supreme Court of India).
4. All the Registrars, High Court for the State of Telangana, Hyderabad.
5. All the Officers, High Court for the State of Telangana.
6. All the Section Heads, High Court for the State of Telangana.
7. The Advocate General, State of Telangana, Hyderabad.
8. The Secretary, Bar Council for the State of Telangana, Hyderabad.
9. The Public Prosecutor, High Court for the State of Telangana.
10. The President, Telangana High Court Advocates' Association, Hyderabad.
11. The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana, Hyderabad.